

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-210
IB-2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma

....Applicant

Vs.

E- Meditek Insurance Ltd

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 03.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

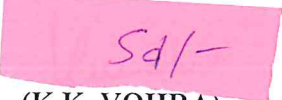
PRESENT:

For the Applicant : Adv Adarsh Rai for the Applicant

For the Respondent :

ORDER

It is informed by the Ld. Counsel for petitioner that the talk of settlement is failed and the pleadings are complete. So, list the matter for final hearing on 17.12.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)